

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 1132/2016

TARGHIV AHMAD @ MOHAMMAD TALHA

Petitioner(s)

VERSUS

MANJAR ABBAS & ORS.

Respondent(s)

Date : 30/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay Kumar Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
all the respondents.

List the matter again on 12.05.2016.

(M V RAMESH)
Registrar

SB